

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 170 of 2013 & 20 of 2014

Dated : 6th August, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 170 of 2013

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)

Versus

State Load Despatch Centre & Ors. ... Respondent(s)

Appeal No. 20 of 2014

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anirudh

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R 1 & R-2
Mr. A.M. Shodhan Babu

ORDER

Heard the learned counsel for the respondents.

Post the matter for rejoinder submissions on **27th August, 2014.**

In the meantime, the parties are directed to file their respective written submissions after serving copy thereof on the other side.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member

